

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-07-2024 AT 10:30 AM**

CP No. 39/241/HDB/2023

AND

IA (CA) 83/2024 in CP No. 39/241/HDB/2023

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mrs. S. Asha Devi

...Petitioner

AND

M/s. Polynex Polymers Private Limited

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

CP No. 39/241/HDB/2023

Learned Counsel Mr Naresh Kumar Sangam, for petitioner present physically.

Learned Counsel Ms Harshita Datla, for Respondent Nos 1 to 3 present physically.

Brief synopsis of submissions by Respondent Nos 1 to 3 not filed. Learned counsel seeks extension of time citing the personal in-convenience as a reason for not filing, one-week time granted and copies be served on the other side. Call on 01.08.2024.

IA (CA) 83/2024

For hearing, call on 01.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)